

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/8516/2020

This the 21st day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Dr. Javed Iqbal Mir, S/o Nazir Ahmed Mir, R/o Link Road, Kishtwar,
Aged 41 years.

.....Applicant

(Advocate: Mr. Vinod Kotwal)

Versus

1. State of Jammu & Kashmir, through Commissioner/Secretary, Govt., Animal/Sheep Husbandry Department Civil Secretariat, Jammu..
2. Special Secretary, Animal/Sheep Husbandry Department, Civil Secretariat, Jammu.
3. Under Secretary, Animal/Sheep Husbandry Deptt Civil Secretariat, Jammu.
4. Director Sheep Husbandry Department, Rail Head Complex, Jammu.
5. Joint Director (Farms), Sheep Husbandry Deptt. Rail Head Complex, Jammu.
6. Assistant Director, Govt. Sheep Breeding and Research Farm Thathri, Doda.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G.)



O R D E R

[O R A L]



Learned counsel for the applicant submits that the matter has become infructuous.

2. In view of the submission of the learned counsel for the applicant, the T.A. is dismissed as infructuous.

(RAKESH SAGAR JAIN)
MEMBER (J)

Asvs